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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 18577/2025, CM APPLs. 77234/2025 & 77235/2025 UNION OF INDIA & ORS.Petitioners

Through: Mr. Jagdish Chandra, CGSC with Ms. Maanya Saxena and Mr. Siddharth Bajaj, Advs. for UOI with Major Anish Muralidhar (Army)
Ms. Rhea Verma, Adv.

versus

AV ARVIND KUMAR KUSHWAHA
Through:

....Respondent

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 08.12.2025

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C. HARI SHANKAR, J.

- **1.** Mr. Jagdish Chandra, learned CGSC for the petitioners does not press this petition, as it is covered by earlier decisions of this Court.
- **2.** Accordingly, the writ petition is disposed of as not pressed.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 8, 2025/*aky*